

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :23-07-2024

Date : 23.07.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applic ant	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	61145/ 2024	23.07.2 024	ABLAPL - 1472/2 024	SK BISWAL	C.O.		Order Dtd. 2024-07-19		(Se at No- )
2	61146/ 2024	23.07.2 024	ABLAPL - 1472/2 024	PK MOHANTY	C.O.		Order Dtd. 2024-07-19		(Se at No- )
3	61147/ 2024	23.07.2 024	ABLAPL - 6848/2 024	USHARAN I PATI	C.O.		Order Dtd. 2024-07-19		(Se at No- )
4	61149/ 2024	23.07.2 024	ABLAPL - 6751/2 024	RATNAKA R SAHOO	C.O.		Order Dtd. 2024-07-19		(Se at No- )
5	61150/ 2024	23.07.2 024	ABLAPL - 3925/2 024	B DAS	C.O.		Order Dtd. 2024-07-19		(Se at No- )
6	61151/ 2024	23.07.2 024	BLAPL- 4519/2 024	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-07-12	BAIL- 1	(Se at No- 2)
7	61152/ 2024	23.07.2 024	BLAPL- 4519/2 024	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-07-19	BAIL- 1	(Se at No- 2)
8	61164/ 2024	23.07.2 024	ABLAPL - 7004/2 024	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-07-22		(Se at No- 2)
9	61166/ 2024	23.07.2 024	TRP (C) -	SANTOSH KUMAR	C.O.	COURT NO. 5	Order Dtd. 2024-07-19	M.J.C .	(Se at

			33/2024	MAHANTY					No-6)
10	61167/2024	23.07.2024	RSA-181/2011	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-12	SECOND APPEAL	(Seat No-6)
11	61169/2024	23.07.2024	TRPCRL-24/2024	M/S SWETLANA DAS, P.C. DAS, B.P. MOHANTY, D. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	BAIL-1	(Seat No-3)
12	61171/2024	23.07.2024	TRPCRL-24/2024	P. BASTIA	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	BAIL-1	(Seat No-3)
13	61172/2024	23.07.2024	ABLAPL-6990/2024	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Seat No-3)
14	61173/2024	23.07.2024	ABLAPL-6987/2024	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Seat No-3)
15	61174/2024	23.07.2024	RVWPET-34/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	CIVIL REVISION	(Seat No-1)
16	61175/2024	23.07.2024	RVWPET-34/2024	D.D. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	CIVIL REVISION	(Seat No-1)
17	61176/2024	23.07.2024	RVWPET-42/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	CIVIL REVISION	(Seat No-1)
18	61177/2024	23.07.2024	RVWPET-42/2024	D.D. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	CIVIL REVISION	(Seat No-1)
19	61178/2024	23.07.2024	RVWPET-43/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	CIVIL REVISION	(Seat No-1)
20	61179/2024	23.07.2024	RVWPET-43/2024	D.D. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	CIVIL REVISION	(Seat No-1)

21	61180/2024	23.07.2024	RVWPET - 44/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	CIVIL REVISION	(Serial No-1)
22	61181/2024	23.07.2024	RVWPET - 44/2024	D.D. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	CIVIL REVISION	(Serial No-1)
23	61182/2024	23.07.2024	RVWPET - 108/2024	A. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-26	CIVIL REVISION	(Serial No-1)
24	61183/2024	23.07.2024	ARBP-72/2023	S.K. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19		(Serial No-1)
25	61184/2024	23.07.2024	ARBP-73/2023	A.K. RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19		(Serial No-1)
26	61185/2024	23.07.2024	WP (C) - 13378/2023	T.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	WRIT BRANCH-4	(Serial No-38)
27	61186/2024	23.07.2024	WP (C) - 15637/2024	PRAVATE RAYSINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	WRIT BRANCH-4	(Serial No-17)
28	61187/2024	23.07.2024	RVWPET - 253/2011	B.R. SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-18	CIVIL REVISION	(Serial No-1)
29	61188/2024	23.07.2024	RVWPET - 253/2011	D. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-18	CIVIL REVISION	(Serial No-1)
30	61189/2024	23.07.2024	CONTC-811/2014	G.C. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	CONTEMPT	(Serial No-4)
31	61190/2024	23.07.2024	CONTC-911/2014	T. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	CONTEMPT	(Serial No-4)
32	61191/2024	23.07.2024	CONTC-2397/2011	N.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	CONTEMPT	(Serial No-4)
33	61192/2024	23.07.2024	CONTC-943/2016	S. BARDHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	CONTEMPT	(Serial No-4)

						COURT			1)
34	61193/2024	23.07.2024	CONTC-880/2014	S.S.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	CONTE MPT	(Seat No-4)
35	61194/2024	23.07.2024	CONTC-1373/2016	K. MANDAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	CONTE MPT	(Seat No-5)
36	61195/2024	23.07.2024	CONTC-1223/2016	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	CONTE MPT	(Seat No-4)
37	61196/2024	23.07.2024	WP (C) - 5103/2024	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-16	WRIT BRANCH-6	(Seat No-36)
38	61197/2024	23.07.2024	CONTC-1224/2016	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	CONTE MPT	(Seat No-4)
39	61198/2024	23.07.2024	CONTC-773/2016	S. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	CONTE MPT	(Seat No-4)
40	61199/2024	23.07.2024	WP (C) - 5103/2024	J DEHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-16	WRIT BRANCH-6	(Seat No-36)
41	61200/2024	23.07.2024	WA-1452/2022	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-18	WRIT APPEAL	(Seat No-4)
42	61201/2024	23.07.2024	CONTC-1359/2016	P.K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2018-08-17	CONTE MPT	(Seat No-5)
43	61202/2024	23.07.2024	CONTC-1359/2016	P.K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	CONTE MPT	(Seat No-5)
44	61203/2024	23.07.2024	WP (C) - 22897/2023	AMIYA KUMAR SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-18	WRIT BRANCH-5	(Seat No-20)
45	61204/2024	23.07.2024	WP (C) - 22897/2023	DK MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-18	WRIT BRANCH-5	(Seat No-20)
46	61213/2024	23.07.2024	BLAPL-7011/2	M R SAHOO	C.O.	CHIEF JUSTI	Order Dtd. 2024-07-22		(Seat

			024			CE'S COURT			No-20)
47	61218/2024	23.07.2024	CRLREV - 184/2023	A. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-22	CRIMINAL REVISION	(Seat No-3)
48	61220/2024	23.07.2024	WP (C) - 17980/2017	A.K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-22	WRIT BRANCH-4	(Seat No-46)
49	61222/2024	23.07.2024	WP (C) - 17119/2024	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	WRIT BRANCH-5	(Seat No-47)
50	61223/2024	23.07.2024	WP (C) - 15437/2024	ASHUTOSH PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-07-15	WRIT BRANCH-2	(Seat No-7)
51	61225/2024	23.07.2024	WP (C) - 27084/2023	P.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH-3	(Seat No-13)
52	61227/2024	23.07.2024	WP (C) - 5703/2024	S.K. PARDHAN	C.O.	COURT NO. 6	Order Dtd. 2024-07-22	WRIT BRANCH-4	(Seat No-17)
53	61228/2024	23.07.2024	WP (C) - 5703/2024	B.K. PARDHI	C.O.	COURT NO. 6	Order Dtd. 2024-07-22	WRIT BRANCH-4	(Seat No-17)
54	61229/2024	23.07.2024	WP (C) - 17277/2024	S P SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-07-22		(Seat No-17)
55	61231/2024	23.07.2024	WP (C) - 6142/2019	S.K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-07-18	WRIT BRANCH-1	(Seat No-1)
56	61232/2024	23.07.2024	WP (C) - 17354/2024	S P SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-07-22		(Seat No-1)
57	61252/2024	23.07.2024	BLAPL-11711/2023	B.B.ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-07-22	BAIL-1	(Seat No-5)
58	61255/2024	23.07.2024	BLAPL-12192/2023	P.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-07-22	BAIL-1	(Seat No-3)
59	61258/	23.07.2	BLAPL-	B.	C.O.	COURT	Order Dtd. 2024-07-22	BAIL-	(Se

	2024	024	12397/2023	NAYAK		NO. 6		1	at No-2)
60	61259/2024	23.07.2024	BLAPL-12397/2023	L. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-07-22	BAIL-1	(Se at No-2)
61	61261/2024	23.07.2024	CRLA-494/2023	S.P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-07-26	CRIMINAL APPEAL	(Se at No-9)
62	61264/2024	23.07.2024	BLAPL-9913/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-07-22	BAIL-1	(Se at No-2)
63	61266/2024	23.07.2024	CMP-412/2024	R K MOHABHOI	C.O.	COURT NO. 5	Order Dtd. 2024-07-22	WRIT BRANCH-2	(Se at No-6)
64	61269/2024	23.07.2024	CMP-674/2024	M R KAR	C.O.	COURT NO. 5	Order Dtd. 2024-07-22		(Se at No-6)
65	61271/2024	23.07.2024	CMP-717/2024	S K SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-07-22	WRIT BRANCH-5	(Se at No-23)
66	61273/2024	23.07.2024	ABLAPL - 6970/2024	M. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-07-22		(Se at No-23)
67	61274/2024	23.07.2024	CMP-744/2024	K C SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-07-22	WRIT BRANCH-5	(Se at No-23)
68	61278/2024	23.07.2024	CMP-730/2024	A K BARAL	C.O.	COURT NO. 5	Order Dtd. 2024-07-19	WRIT BRANCH-5	(Se at No-23)
69	61279/2024	23.07.2024	ABLAPL - 6976/2024	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(Se at No-23)
70	61281/2024	23.07.2024	CMP-404/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	WRIT BRANCH-2	(Se at No-6)
71	61282/2024	23.07.2024	WP (C) - 29546/2019	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	WRIT BRANCH-3	(Se at No-13)

72	61283/2024	23.07.2024	WP (C) - 24138/2023	G. JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	WRIT BRANCH-3	(Seat No-11)
73	61285/2024	23.07.2024	ABLAPL - 6916/2024	PRANAYA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-19	BAIL-1	(Seat No-2)
74	61286/2024	23.07.2024	CMP- 724/2024	L D SAHOO A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	WRIT BRANCH-5	(Seat No-23)
75	61287/2024	23.07.2024	ABLAPL - 6920/2024	PRANAYA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-19		(Seat No-23)
76	61288/2024	23.07.2024	CMP- 1065/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	WRIT BRANCH-7	(Seat No-55)
77	61289/2024	23.07.2024	WP (C) - 566/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	WRIT BRANCH-4	(Seat No-52)
78	61290/2024	23.07.2024	ABLAPL - 6985/2024	P. K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Seat No-52)
79	61292/2024	23.07.2024	RVWPET - 212/2019	GANESH CHANDRA JENA	C.O.	COURT NO. 20	Order Dtd. 2024-07-19	CIVIL REVISION	(Seat No-1)
80	61293/2024	23.07.2024	ABLAPL - 6971/2024	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	BAIL-1	(Seat No-3)
81	61294/2024	23.07.2024	RPFAM- 150/2024	S P DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-27		(Seat No-3)
82	61295/2024	23.07.2024	ABLAPL - 6969/2024	SINIBASH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	BAIL-1	(Seat No-3)
83	61296/2024	23.07.2024	CMP- 734/2024	S K SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	WRIT BRANCH-5	(Seat No-23)
84	61297/2024	23.07.2024	CMP- 749/2024	B B DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	WRIT BRANCH-5	(Seat No-)

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85	61298/ 2024	23.07.2 024	ABLAPL - 6984/2 024	ARUNDHA TI SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 23)
86	61299/ 2024	23.07.2 024	ABLAPL - 6996/2 024	P.K DALAI	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 23)
87	61300/ 2024	23.07.2 024	ABLAPL - 6993/2 024	P.K DALAI	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 23)
88	61302/ 2024	23.07.2 024	WA- 375/20 24	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT APPEA L	(Se at No- 6)
89	61303/ 2024	23.07.2 024	ABLAPL - 6979/2 024	B.S SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	BAIL- 1	(Se at No- 3)
90	61305/ 2024	23.07.2 024	ABLAPL - 6977/2 024	H.K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 3)
91	61307/ 2024	23.07.2 024	WA- 376/20 24	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT APPEA L	(Se at No- 6)
92	61309/ 2024	23.07.2 024	ABLAPL - 6973/2 024	K.C SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 6)
93	61311/ 2024	23.07.2 024	ABLAPL - 6978/2 024	MANAS RANJAN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 6)
94	61312/ 2024	23.07.2 024	WA- 377/20 24	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT APPEA L	(Se at No- 6)
95	61313/ 2024	23.07.2 024	ABLAPL - 6989/2 024	S.R PATTANA IK	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 6)
96	61314/ 2024	23.07.2 024	WA- 378/20 24	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT APPEA L	(Se at No- 6)
97	61315/ 2024	23.07.2 024	ABLAPL -	D.K JENA	C.O.	COURT NO.	Order Dtd. 2024-07-22	BAIL- 1	(Se at

			6991/2 024			20			No-3)
98	61316/ 2024	23.07.2 024	WA- 379/20 24	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT APPEA L	(Se at No- 6)
99	61317/ 2024	23.07.2 024	ABLAPL - 6974/2 024	B.C PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 6)
100	61318/ 2024	23.07.2 024	WA- 380/20 24	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT APPEA L	(Se at No- 6)
101	61319/ 2024	23.07.2 024	ABLAPL - 7002/2 024	CHHABI RANA	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 6)
102	61320/ 2024	23.07.2 024	WP (C) - 4148/2 024	K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-18	WRIT BRANC H-3	(Se at No- 13)
103	61321/ 2024	23.07.2 024	BLAPL- 10382/ 2023	B.B. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	BAIL- 2	(Se at No- 10)
104	61322/ 2024	23.07.2 024	ABLAPL - 7007/2 024	U.C JENA	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 10)
105	61323/ 2024	23.07.2 024	ABLAPL - 7001/2 024	S.K BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 10)
106	61324/ 2024	23.07.2 024	WA- 381/20 24	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT APPEA L	(Se at No- 6)
107	61325/ 2024	23.07.2 024	ABLAPL - 7060/2 024	J.R NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	BAIL- 1	(Se at No- 4)
108	61326/ 2024	23.07.2 024	WA- 382/20 24	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT APPEA L	(Se at No- 6)
109	61327/ 2024	23.07.2 024	ABLAPL - 7003/2 024	J.R NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 6)
11	61328/ 2024	23.07.2 024	WA- 383/20 24	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT	(Se

0	2024	024	383/2024	LENKA		NO. 20		APPEAL	at No-6)
11	61329/2024	23.07.2024	CRLMP-1030/2024	P.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	WRIT BRANCH-3	(Se at No-14)
11	61330/2024	23.07.2024	BLAPL-4315/2024	AK MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-07-22		(Se at No-14)
11	61331/2024	23.07.2024	CRLMP-722/2024	S. PARDHI	C.O.	COURT NO. 8	Order Dtd. 2024-07-22	WRIT BRANCH-4	(Se at No-37)
11	61332/2024	23.07.2024	BLAPL-5070/2024	BK KUND	C.O.	COURT NO. 8	Order Dtd. 2024-07-22		(Se at No-37)
11	61333/2024	23.07.2024	CRLMP-722/2024	L. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-07-22	WRIT BRANCH-4	(Se at No-37)
11	61334/2024	23.07.2024	CRLMP-1031/2024	G. DAS	C.O.	COURT NO. 8	Order Dtd. 2024-07-22	WRIT BRANCH-3	(Se at No-14)
11	61335/2024	23.07.2024	TRPCRL - 48/2023	P. BASTIA	C.O.	COURT NO. 3	Order Dtd. 2023-11-23	BAIL-1	(Se at No-4)
11	61336/2024	23.07.2024	FAO-816/2018	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	MISC. APPEAL SEC.	(Se at No-5)
11	61337/2024	23.07.2024	WP (C) - 17100/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Se at No-5)
12	61338/2024	23.07.2024	WP (C) - 17061/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Se at No-5)
12	61339/2024	23.07.2024	WP (C) - 17059/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Se at No-5)
12	61340/2024	23.07.2024	WP (C) - 17098/2024	SARAT CHANDRA MEKAP	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Se at No-5)

12	61341/2024	23.07.2024	WP (C) - 16364/2024	R.C. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-08-05	WRIT BRANCH-5	(Serial No-21)
12	61343/2024	23.07.2024	WP (C) - 16541/2024	R.C. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-08-05	WRIT BRANCH-7	(Serial No-18)
12	61344/2024	23.07.2024	WP (C) - 17155/2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Serial No-18)
12	61345/2024	23.07.2024	WP (C) - 3646/2023	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	WRIT BRANCH-4	(Serial No-37)
12	61346/2024	23.07.2024	WP (C) - 17267/2024	BIKRAM BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Serial No-37)
12	61347/2024	23.07.2024	WPC (OA C) - 2275/2018	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	OA Branch	(Serial No-1)
12	61348/2024	23.07.2024	WPC (OA C) - 2275/2018	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	OA Branch	(Serial No-1)
13	61350/2024	23.07.2024	WPC (OA C) - 2281/2018	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	OA Branch	(Serial No-1)
13	61351/2024	23.07.2024	WPC (OA C) - 2281/2018	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	OA Branch	(Serial No-1)
13	61353/2024	23.07.2024	MATA-68/2024	G. JAYSHING	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	FIRST APPEAL	(Serial No-5)
13	61355/2024	23.07.2024	WP (C) - 3444/2024	T. BAG	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	WRIT BRANCH-4	(Serial No-46)
13	61356/2024	23.07.2024	WP (C) - 43029/2023	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-08	WRIT BRANCH (DIVISION BENCH-2)	(Serial No-114)

135	61357/2024	23.07.2024	WPC (OA C) - 4032/2016	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	OA Branch	(Seat No-1)
136	61358/2024	23.07.2024	WPC (OA C) - 2331/2018	R.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	OA Branch	(Seat No-1)
137	61360/2024	23.07.2024	WPC (OA C) - 1225/2018	P.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	OA Branch	(Seat No-1)
138	61361/2024	23.07.2024	WPC (OA C) - 861/2018	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	OA Branch	(Seat No-1)
139	61363/2024	23.07.2024	WPC (OA C) - 116/2018	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-11-23	OA Branch	(Seat No-1)
140	61364/2024	23.07.2024	WPC (OA PC) - 275/2018	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	OA Branch	(Seat No-1)
141	61365/2024	23.07.2024	WPC (OA) - 849/2018	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-16	OA Branch	(Seat No-1)
142	61375/2024	23.07.2024	BLAPL-6998/2024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Seat No-1)
143	61378/2024	23.07.2024	BLAPL-6979/2024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Seat No-1)
144	61380/2024	23.07.2024	BLAPL-6990/2024	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Seat No-1)
145	61382/2024	23.07.2024	BLAPL-6989/2024	RR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Seat No-1)
146	61384/2024	23.07.2024	BLAPL-7016/2024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	BAIL-1	(Seat No-2)
147	61386/2024	23.07.2024	ABLAPL - 6988/2	SK DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Seat No-1)

			024						2)
148	61395/2024	23.07.2024	BLAPL-6981/2024	B B ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Se at No-2)
149	61396/2024	23.07.2024	ABLAPL-6997/2024	B B ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Se at No-2)
150	61402/2024	23.07.2024	CMP-1437/2017	M K PANI	C.O.	COURT NO. 20	Order Dtd. 2024-07-18	WRIT BRANC H-3	(Se at No-28)
151	61408/2024	23.07.2024	WP (C) - 24618/2023	GANESH CHANDRA JENA	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	WRIT BRANC H-1	(Se at No-2)
152	61409/2024	23.07.2024	CRP-33/2016	MONARAM A SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	CIVIL REVISION	(Se at No-1)
153	61410/2024	23.07.2024	CRP-23/2023	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Se at No-1)
154	61412/2024	23.07.2024	CRLMA-97/2024	B DAS	C.O.	COURT NO. 14	Order Dtd. 2024-07-31	BAIL-1	(Se at No-5)
155	61422/2024	23.07.2024	SA-233/1992	T.K. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-07-22	SECON D APPEAL	(Se at No-2)
156	61425/2024	23.07.2024	SA-180/1999	T.K. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-07-19	SECON D APPEAL	(Se at No-7)
157	61426/2024	23.07.2024	SA-81/1994	N.K. SATAPATHY	C.O.	COURT NO. 14	Order Dtd. 2024-07-18		(Se at No-7)
158	61437/2024	23.07.2024	CRLMP-758/2024	S. DASH	C.O.	COURT NO. 14	Order Dtd. 2024-07-22	WRIT BRANC H-4	(Se at No-37)
159	61438/2024	23.07.2024	CRLMP-777/2024	A. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-07-22	WRIT BRANC H-4	(Se at No-37)
160	61441/2024	23.07.2024	CRLMP-856/20	S.R. DAS	C.O.	COURT NO.	Order Dtd. 2024-07-22	WRIT BRANC	(Se at

			24			14		H-6	No-24)
161	61444/2024	23.07.2024	CRLMP-856/2024	H. JENA	C.O.	COURT NO. 14	Order Dtd. 2024-07-22	WRIT BRANCH-6	(Seat No-24)
162	61447/2024	23.07.2024	CRLMC-4141/2022	P.K. DAS	C.O.	COURT NO. 14	Order Dtd. 2024-07-16	CRIMINAL MISC	(Seat No-4)
163	61448/2024	23.07.2024	CRLMC-4141/2022	R. MISHRA	C.O.	COURT NO. 14	Order Dtd. 2024-07-16	CRIMINAL MISC	(Seat No-4)
164	61449/2024	23.07.2024	CRLMA-52/2024	A. SUNDARA Y	C.O.	COURT NO. 14	Order Dtd. 2024-07-22	BAIL-1	(Seat No-5)
165	61450/2024	23.07.2024	CRLREV - 564/2022	M.K. PANI	C.O.	COURT NO. 14	Order Dtd. 2024-07-19	CRIMINAL REVISION	(Seat No-1)
166	61451/2024	23.07.2024	BLAPL-5283/2024	J MAHAPATRA	C.O.	COURT NO. 14	Order Dtd. 2024-07-22		(Seat No-1)
167	61452/2024	23.07.2024	CRLREV - 302/2012	D.K. NAIK	C.O.	COURT NO. 14	Order Dtd. 2024-07-16	CRIMINAL REVISION	(Seat No-1)
168	61453/2024	23.07.2024	CRLREV - 1087/2014	G. SUNDARA	C.O.	COURT NO. 14	Order Dtd. 2024-07-16	CRIMINAL REVISION	(Seat No-5)
169	61455/2024	23.07.2024	CRLREV - 582/2014	S.R. PATTANAIK	C.O.	COURT NO. 14	Order Dtd. 2024-07-22	CRIMINAL REVISION	(Seat No-5)
170	61456/2024	23.07.2024	CRLMC-1845/2024	A.K. RANA	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMINAL MISC	(Seat No-7)
171	61457/2024	23.07.2024	ABLAPL - 12481/2022	A PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-28	BAIL-1	(Seat No-5)
172	61458/2024	23.07.2024	ABLAPL - 12445/2022	BISWARA NJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-28	BAIL-1	(Seat No-5)
173	61459/2024	23.07.2024	ABLAPL - S	S	C.O.	COURT	Order Dtd. 2018-12-03		(Seat No-5)

3	2024	024	- 613/20 18	CHOU DHU RY		NO. 2 OLD			at No- 5)
17 4	61460/ 2024	23.07.2 024	WP (C) - 12352/ 2024	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANC H-8	(Se at No- 42)
17 5	61461/ 2024	23.07.2 024	WP (C) - 33281/ 2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANC H-7	(Se at No- 10)
17 6	61466/ 2024	23.07.2 024	BLAPL- 595/20 24	ACHYUTA NANDA PATTANA IK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL- 1	(Se at No- 6)
17 7	61468/ 2024	23.07.2 024	ABLAPL - 6980/2 024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(Se at No- 6)
17 8	61469/ 2024	23.07.2 024	CMP- 766/20 24	RC ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(Se at No- 6)
17 9	61470/ 2024	23.07.2 024	CMP- 766/20 24	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(Se at No- 6)
18 0	61471/ 2024	23.07.2 024	ABLAPL - 6381/2 024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-07-04		(Se at No- 6)
18 1	61475/ 2024	23.07.2 024	WP (C) - 17275/ 2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 6)
18 2	61476/ 2024	23.07.2 024	WP (C) - 17270/ 2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-07-22		(Se at No- 6)
18 3	61481/ 2024	23.07.2 024	ABLAPL - 6781/2 024	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2024-07-19		(Se at No- 6)
18 4	61482/ 2024	23.07.2 024	ABLAPL - 5324/2 024	HEMANTA KUMAR TRIPATH Y	C.O.	COURT NO. 20	Order Dtd. 2024-07-19	BAIL- 2	(Se at No- 7)
18 5	61483/ 2024	23.07.2 024	WP (C) - 42192/ 2023	K MANDAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	WRIT BRANC H (DIVI	(Se at No- 105)

								SION BENCH -1)	)
18 6	61484/ 2024	23.07.2 024	WP (C) - 16931/ 2024	T BAG	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113 )
18 7	61486/ 2024	23.07.2 024	WPC (OA ) - 2287/2 018	K SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-15	OA Branc h	(Se at No- 1)
18 8	61487/ 2024	23.07.2 024	WP (C) - 25252/ 2013	SUVENDU BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-07-15	WRIT BRANC H-8	(Se at No- 40)
18 9	61488/ 2024	23.07.2 024	BLAPL- 14457/ 2023	R K MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-23	BAIL- 2	(Se at No- 9)
19 0	61489/ 2024	23.07.2 024	WP (C) - 25252/ 2013	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-15	WRIT BRANC H-8	(Se at No- 40)
19 1	61490/ 2024	23.07.2 024	WP (C) - 25252/ 2013	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-15	WRIT BRANC H-8	(Se at No- 40)
19 2	61491/ 2024	23.07.2 024	WP (C) - 17039/ 2024	BISHNU PRASAD RATH	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
19 3	61144/ 2024	23.07.2 024	WA- 3011/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-19	WRIT APPEA L	(Se at No- 5)
19 4	61148/ 2024	23.07.2 024	WA- 2979/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-19	WRIT APPEA L	(Se at No- 3)
19 5	61153/ 2024	23.07.2 024	WA- 2978/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-19	WRIT APPEA L	(Se at No- 3)
19 6	61154/ 2024	23.07.2 024	OJC- 12256/ 1996	PRAVAT CHANDRA BEHERA	GENE RAL		Entire Brief		(Se at No-

									3)
197	61155/2024	23.07.2024	WA-3008/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-19	WRIT APPEAL	(Serial No-5)
198	61156/2024	23.07.2024	WA-3004/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-19	WRIT APPEAL	(Serial No-5)
199	61157/2024	23.07.2024	MATA-342/2023	BISWAJIT KANUNGO	GENERAL		Order Dtd. 2024-02-23	FIRST APPEAL	(Serial No-4)
200	61158/2024	23.07.2024	WA-871/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-21	WRIT APPEAL	(Serial No-4)
201	61159/2024	23.07.2024	WA-3062/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-21		(Serial No-4)
202	61160/2024	23.07.2024	WP (C) - 20576/2012	RADHARAMAN DAS NAYAK	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-6	(Serial No-26)
203	61161/2024	23.07.2024	CMP-1632/2023	SATYA PRAKASH MAHAPATRA	GENERAL		Order Dtd. 2024-07-01	WRIT BRANCH-5	(Serial No-20)
204	61162/2024	23.07.2024	CMP-1518/2023	SATYA PRAKASH MAHAPATRA	GENERAL		Order Dtd. 2024-07-01	WRIT BRANCH-4	(Serial No-19)
205	61163/2024	23.07.2024	RSA-350/2006	SOUBHAGYA DASH	GENERAL		Order Dtd. 2019-11-25	SECOND APPEAL	(Serial No-3)
206	61165/2024	23.07.2024	WA-918/2024	SANTOSH MEHENA	GENERAL		Order Dtd. 2024-06-27	WRIT APPEAL	(Serial No-1)
207	61168/2024	23.07.2024	WP (C) - 15811/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-07-04	WRIT BRANCH-7	(Serial No-15)
208	61170/2024	23.07.2024	WP (C) - 35563/2020	DEBENDRA BEHERA	GENERAL		Judgement Dtd. 2024-04-26	WRIT BRANCH-5	(Serial No-22)
209	61276/2024	23.07.2024	WA-426/20	SANJAY KUMAR	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Serial No-)

			23	BEHERA				L	No-4)
210	61284/2024	23.07.2024	WA-812/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Serial No-1)
211	61291/2024	23.07.2024	WA-2426/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-30	WRIT APPEAL	(Serial No-2)
212	61342/2024	23.07.2024	WA-2814/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-13	WRIT APPEAL	(Serial No-6)
213	61352/2024	23.07.2024	WA-2851/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Serial No-6)
214	61354/2024	23.07.2024	ABLAPL-7005/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-07-22	BAIL-1	(Serial No-6)
215	61359/2024	23.07.2024	WA-2854/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Serial No-6)
216	61362/2024	23.07.2024	WA-717/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-19	WRIT APPEAL	(Serial No-7)
217	61366/2024	23.07.2024	WP (C)-4041/2023	DR. RUPABHANU MISHRA	GENERAL		Judgement Dtd. 2023-12-04	WRIT BRANCH-1	(Serial No-4)
218	61367/2024	23.07.2024	WA-1794/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-19	WRIT APPEAL	(Serial No-7)
219	61368/2024	23.07.2024	WA-1796/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-19	WRIT APPEAL	(Serial No-7)
220	61369/2024	23.07.2024	WA-2807/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Serial No-6)
221	61370/2024	23.07.2024	WA-2087/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-19	WRIT APPEAL	(Serial No-4)
222	61372/	23.07.2	BLAPL-	SK	GENE		Order Dtd. 2024-07-19	BAIL-	(Se

2	2024	024	11694/2022	SAMIM	RAL			2	at No-10)
223	61415/2024	23.07.2024	WA-2055/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-19	WRIT APPEAL	(Seat No-4)
224	61423/2024	23.07.2024	WA-2896/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-07	WRIT APPEAL	(Seat No-6)
225	61428/2024	23.07.2024	MATA-30/2024	PULAK CHANDRA SAHU	GENERAL		Order Dtd. 2024-06-25	FIRST APPEAL	(Seat No-5)
226	61429/2024	23.07.2024	MATA-30/2024	PULAK CHANDRA SAHU	GENERAL		Order Dtd. 2024-06-21	FIRST APPEAL	(Seat No-5)
227	61432/2024	23.07.2024	WP (C) - 21825/2011	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2024-07-11	WRIT BRANCH-1	(Seat No-1)
228	61434/2024	23.07.2024	MATA-30/2024	PULAK CHANDRA SAHU	GENERAL		Entire Brief	FIRST APPEAL	(Seat No-5)
229	61439/2024	23.07.2024	ABLAPL - 7038/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-07-22		(Seat No-5)
230	61443/2024	23.07.2024	WPC (OA) - 861/2018	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2024-07-18	OA Branch	(Seat No-1)
231	61454/2024	23.07.2024	WA-1817/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No-6)
232	61462/2024	23.07.2024	BLAPL-7038/2024	PRAMOD KUMAR BOHIDAR	GENERAL		Order Dtd. 2024-07-22	BAIL-1	(Seat No-3)
233	61463/2024	23.07.2024	WP (C) - 1965/2019	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-07-22	WRIT BRANCH-5	(Seat No-23)
234	61464/2024	23.07.2024	WP (C) - 16361/2024	MANASH RANJAN SAHOO	GENERAL		Order Dtd. 2024-07-22	WRIT BRANCH-5	(Seat No-21)

23	61465/2024	23.07.2024	WA-1818/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Serial No-6)
23	61467/2024	23.07.2024	ABLAPL-6995/2024	APARESH BHOI	GENERAL		Order Dtd. 2024-07-22		(Serial No-6)
23	61472/2024	23.07.2024	WP (C) - 1780/2024	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures	WRIT BRANCH-8	(Serial No-39)
23	61473/2024	23.07.2024	WP (C) - 1780/2024	CHANDAN KUMAR NAYAK	GENERAL		Entire Order	WRIT BRANCH-8	(Serial No-39)
23	61477/2024	23.07.2024	BLAPL-7119/2024	SAMBHU PRASAD SAHU	GENERAL		Order Dtd. 2024-07-23		(Serial No-39)
24	61478/2024	23.07.2024	BLAPL-7056/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2024-07-22	BAIL-1	(Serial No-3)
24	61479/2024	23.07.2024	ABLAPL-5102/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-04		(Serial No-3)
24	61480/2024	23.07.2024	BLAPL-7022/2024	SAMBHU PRASAD SAHU	GENERAL		Order Dtd. 2024-07-22	BAIL-1	(Serial No-2)
24	61485/2024	23.07.2024	WP (C) - 10986/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH-8	(Serial No-40)
24	61205/2024	23.07.2024	OJC-1870/1986	A K PARIDA	GENERAL		Order Dtd. 2014-10-14		(Serial No-40)
24	61206/2024	23.07.2024	ABLAPL-613/2018	S CHOUDHURY	GENERAL		Order Dtd. 2018-12-03		(Serial No-40)
24	61207/2024	23.07.2024	ABLAPL-6879/2024	S CHOUDHURY	GENERAL		Order Dtd. 2024-07-19		(Serial No-40)
24	61208/2024	23.07.2024	WP (C) - 6373/2024	B S SWAIN	GENERAL		Order Dtd. 2024-03-21	WRIT BRANCH-3	(Serial No-)

									33)
24 8	61209/ 2024	23.07.2 024	WP (C) - 2783/2 013	J SAHOO	GENE RAL		Order Dtd. 2024-06-25	WRIT BRANC H-8	(Se at No- 40)
24 9	61210/ 2024	23.07.2 024	WP (C) - 9095/2 019	J N PANDA	GENE RAL		Order Dtd. 9999-12- 31Petition,Annexure,	WRIT BRANC H-3	(Se at No- 13)
25 0	61211/ 2024	23.07.2 024	WP (C) - 7089/2 016	P C JENA	GENE RAL		Affidavit		(Se at No- 13)
25 1	61212/ 2024	23.07.2 024	WP (C) - 4095/2 024	P K MOHANAT Y	GENE RAL		Order Dtd. 2024-03-13	WRIT BRANC H-2	(Se at No- 9)
25 2	61214/ 2024	23.07.2 024	WP (C) - 27178/ 2011	K C MISHRA	GENE RAL		Order Dtd. 9999-12- 31Petition,Annexure, Cou nter,Rejoinder,	WRIT BRANC H-5	(Se at No- 22)
25 3	61215/ 2024	23.07.2 024	WP (C) - 42668/ 2023	K C MISHRA	GENE RAL		Order Dtd. 2024-05- 02Petition,Annexure, Cou nter,Rejoinder,	WRIT BRANC H-7	(Se at No- 18)
25 4	61216/ 2024	23.07.2 024	WP (C) - 15264/ 2024	MK PRADHAN	GENE RAL		Order Dtd. 2024-07- 16Petition,Annexure,Vak alatnama,	WRIT BRANC H-8	(Se at No- 40)
25 5	61217/ 2024	23.07.2 024	WP (C) - 24747/ 2019	R K SAHU	GENE RAL		Order Dtd. 2020-01-14	WRIT BRANC H-5	(Se at No- 22)
25 6	61219/ 2024	23.07.2 024	WP (C) - 18454/ 2023	M BARAL	GENE RAL		Order Dtd. 2024-07-16	WRIT BRANC H-1	(Se at No- 3)
25 7	61221/ 2024	23.07.2 024	WP (C) - 22976/ 2015	K MOHANTY	GENE RAL		Order Dtd. 2024-07-16	WRIT BRANC H-1	(Se at No- 3)
25 8	61224/ 2024	23.07.2 024	WP (C) - 13335/ 2018	P K MISHRA	GENE RAL		Order Dtd. 2024-07-11	WRIT BRANC H-6	(Se at No- 24)
25 9	61226/ 2024	23.07.2 024	WP (C) - 10780/ 2024	S BISWAL	GENE RAL		Order Dtd. 2024-06-26	WRIT BRANC H-6	(Se at No- 26)
26 0	61230/ 2024	23.07.2 024	WP (C) - 3176/2	M BANARJE	GENE RAL		Order Dtd. 2024-06-21	WRIT BRANC	(Se at

			015	E				H-8	No-39)
261	61233/2024	23.07.2024	WP (C) - 24131/2017	G D MALLICK	GENERAL		Order Dtd. 2017-12-13	WRIT BRANCH-7	(Seat No-10)
262	61234/2024	23.07.2024	WP (C) - 35400/2021	M D BISWAL	GENERAL		Misc.case	WRIT BRANCH (DIVISION BENCH)	(Seat No-108)
263	61235/2024	23.07.2024	WP (C) - 35400/2021	M D BISWAL	GENERAL		Misc.case	WRIT BRANCH (DIVISION BENCH)	(Seat No-108)
264	61236/2024	23.07.2024	WP (C) - 16773/2024	L DAS	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH-1	(Seat No-30)
265	61237/2024	23.07.2024	CRLMC-1656/2020	M KAR	GENERAL		Entire Order	CRIMINAL MISC	(Seat No-1)
266	61238/2024	23.07.2024	WP (C) - 24134/2017	G D MALLICK	GENERAL		Order Dtd. 2018-02-09	WRIT BRANCH-7	(Seat No-10)
267	61239/2024	23.07.2024	WP (C) - 13741/2024	M R BARIK	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
268	61240/2024	23.07.2024	WP (C) - 24132/2017	G D MALLICK	GENERAL		Order Dtd. 2018-02-09	WRIT BRANCH-7	(Seat No-10)
269	61241/2024	23.07.2024	WP (C) - 24133/2017	G D MALLICK	GENERAL		Order Dtd. 2018-02-09	WRIT BRANCH-7	(Seat No-10)
270	61242/2024	23.07.2024	SA-259/1985	D K SAHOO	GENERAL		Order Dtd. 2011-01-14		(Seat No-10)
271	61243/2024	23.07.2024	RSA-	P K	GENERAL		Order Dtd. 2023-01-27	SECON	(Seat No-10)

1	2024	024	20/2018	BEHERA	RAL			D APPEAL	at No-6)
27	61244/2024	23.07.2024	RSA-319/2023	P NAYAK	GENERAL		Order Dtd. 2024-06-26	SECOND APPEAL	(Serial No-1)
27	61245/2024	23.07.2024	CRLMP-100/2022	A P SAHOO	GENERAL		Order Dtd. 2023-01-11	WRIT BRANCH-3	(Serial No-33)
27	61246/2024	23.07.2024	JCRLA-3/2018	R K MOHANTY	GENERAL		Order Dtd. 2023-07-24Petition,Annexure,	CRIMINAL APPEAL	(Serial No-4)
27	61247/2024	23.07.2024	TRP (C) - 123/2020	M K PRADHAN	GENERAL		Order Dtd. 2024-07-11	M.J.C .	(Serial No-6)
27	61248/2024	23.07.2024	OJC-10406/1996	M D BISWAL	GENERAL		Order Dtd. 1996-09-30		(Serial No-6)
27	61249/2024	23.07.2024	CONTC-3631/2021	D SWAIN	GENERAL		Order Dtd. 2021-07-09	CONTE MPT	(Serial No-1)
27	61250/2024	23.07.2024	WA-226/2022	V MOHAPATRA	GENERAL		Order Dtd. 2024-07-15	WRIT APPEAL	(Serial No-5)
27	61251/2024	23.07.2024	ABLAPL - 5072/2023	M BANERJEE	GENERAL		Order Dtd. 2023-10-17	BAIL-2	(Serial No-8)
28	61253/2024	23.07.2024	TRP (C) - 65/2024	S MOHANTY	GENERAL		Order Dtd. 2024-07-11	M.J.C .	(Serial No-6)
28	61254/2024	23.07.2024	ABLAPL - 991/2016	P K JENA	GENERAL		Entire Order		(Serial No-6)
28	61256/2024	23.07.2024	BLAPL-5151/2024	B S SWAIN	GENERAL		Order Dtd. 2024-05-28	BAIL-2	(Serial No-11)
28	61257/2024	23.07.2024	RPFAM-237/2016	P K JENA	GENERAL		Order Dtd. 2018-07-26		(Serial No-11)

28	61260/2024	23.07.2024	OJC-3890/1995	K C MISHRA	GENERAL		Order Dtd. 1997-01-02Petition,Annexure,Counter,		(Seat No-11)
28	61262/2024	23.07.2024	CRLMC-2781/2021	S BARIK	GENERAL		Order Dtd. 2022-12-07	CRIMINAL MISC	(Seat No-6)
28	61263/2024	23.07.2024	CMP-353/2017	S BARIK	GENERAL		Order Dtd. 2024-07-10	WRIT BRANCH-1	(Seat No-4)
28	61265/2024	23.07.2024	CONTC-1157/2017	R C MUDULI	GENERAL		Order Dtd. 2024-07-05	CONTEMPT	(Seat No-1)
28	61267/2024	23.07.2024	WA-7/2007	D NAYAK	GENERAL		Order Dtd. 2021-11-08	WRIT APPEAL	(Seat No-2)
28	61268/2024	23.07.2024	WA-7/2007	D NAYAK	GENERAL		Order Dtd. 2021-11-08	WRIT APPEAL	(Seat No-2)
29	61270/2024	23.07.2024	OJC-8150/1998	J C BARAL	GENERAL		Order Dtd. 2017-10-17		(Seat No-2)
29	61272/2024	23.07.2024	OJC-15157/1998	P K MOHANTY	GENERAL		Entire Order	WRIT BRANCH-3	(Seat No-11)
29	61275/2024	23.07.2024	OJC-7369/1997	K C MISHRA	GENERAL		Order Dtd. 1997-05-21Petition,Annexure,		(Seat No-11)
29	61277/2024	23.07.2024	BLAPL-5376/2021	S MOHAPATRA	GENERAL		Order Dtd. 2022-06-30	CRIMINAL MISC	(Seat No-14)
29	61280/2024	23.07.2024	RSA-277/2014	P K DAS	GENERAL		Order Dtd. 2019-09-30	SECOND APPEAL	(Seat No-7)
29	61301/2024	23.07.2024	SA-211/1993	A K SAHOO	GENERAL		Order Dtd. 2024-07-09	SECOND APPEAL	(Seat No-4)
29	61304/2024	23.07.2024	MA-18/2002	P K MOHANTY	GENERAL		Order Dtd. 2008-07-17	MISC. APPEAL	(Seat No-

								SEC .	1)
29	61306/2024	23.07.2024	CMAPL-227/2017	A K SAHOO	GENERAL				(Seat No-1)
29	61308/2024	23.07.2024	CRLA-180/2016	S P SAMANTA	GENERAL		Deposition	CRIMINAL APPEAL	(Seat No-4)
29	61310/2024	23.07.2024	WA-413/2023	P K MISHRA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No-1)
30	61349/2024	23.07.2024	WP (C) - 25865/2023	P.K.ROU TRAY	GENERAL		Order Dtd. 2023-09-01Petition,	WRIT BRANCH-5	(Seat No-32)
30	61371/2024	23.07.2024	WP (C) - 22694/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-07-24	WRIT BRANCH-3	(Seat No-11)
30	61373/2024	23.07.2024	WP (C) - 23015/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-07-27	WRIT BRANCH-7	(Seat No-10)
30	61374/2024	23.07.2024	WP (C) - 23289/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-08-01	WRIT BRANCH-1	(Seat No-49)
30	61376/2024	23.07.2024	WP (C) - 20332/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-07-11	WRIT BRANCH-1	(Seat No-31)
30	61377/2024	23.07.2024	WP (C) - 29416/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-11	WRIT BRANCH-5	(Seat No-22)
30	61379/2024	23.07.2024	WP (C) - 29412/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-11	WRIT BRANCH-5	(Seat No-22)
30	61381/2024	23.07.2024	WP (C) - 29419/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-11	WRIT BRANCH-5	(Seat No-22)
30	61383/2024	23.07.2024	WP (C) - 29414/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-11	WRIT BRANCH-5	(Seat No-22)
30	61385/2024	23.07.2024	WP (C) - 29413/	PRAVAT CH.	GENERAL		Order Dtd. 2023-09-11	WRIT BRANCH	(Seat

			2023	BEHERA				H-5	No-22)
310	61387/2024	23.07.2024	WP (C) - 29575/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-29	WRIT BRANCH-6	(Serial No-26)
311	61388/2024	23.07.2024	WP (C) - 31383/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-27	WRIT BRANCH-2	(Serial No-8)
312	61389/2024	23.07.2024	WP (C) - 31337/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-27	WRIT BRANCH-2	(Serial No-8)
313	61390/2024	23.07.2024	WP (C) - 29155/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-05	WRIT BRANCH-2	(Serial No-34)
314	61391/2024	23.07.2024	WP (C) - 31300/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-27	WRIT BRANCH-1	(Serial No-49)
315	61392/2024	23.07.2024	WP (C) - 34012/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-16	WRIT BRANCH-8	(Serial No-29)
316	61393/2024	23.07.2024	WP (C) - 34007/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-16	WRIT BRANCH-8	(Serial No-29)
317	61394/2024	23.07.2024	WP (C) - 34009/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-16	WRIT BRANCH-8	(Serial No-29)
318	61397/2024	23.07.2024	WP (C) - 34008/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8	(Serial No-29)
319	61398/2024	23.07.2024	WP (C) - 30216/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-22	WRIT BRANCH-6	(Serial No-16)
320	61399/2024	23.07.2024	WP (C) - 25762/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-08-23	WRIT BRANCH-4	(Serial No-37)
321	61400/2024	23.07.2024	WP (C) - 28995/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-04	WRIT BRANCH-8	(Serial No-29)
322	61401/2024	23.07.2024	WP (C) -	PRAVAT	GENERAL		Order Dtd. 2023-10-31	WRIT	(Serial No-)

2	2024	024	35202/ 2023	CH. BEHERA	RAL			BRANC H-5	at No- 23)
32 3	61403/ 2024	23.07.2 024	WP (C) - 29785/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-09-22	WRIT BRANC H-8	(Se at No- 39)
32 4	61404/ 2024	23.07.2 024	WP (C) - 30220/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-09-22	WRIT BRANC H-6	(Se at No- 16)
32 5	61405/ 2024	23.07.2 024	WP (C) - 29415/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-09-11	WRIT BRANC H-5	(Se at No- 22)
32 6	61406/ 2024	23.07.2 024	WP (C) - 29417/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-09-11	WRIT BRANC H-5	(Se at No- 22)
32 7	61407/ 2024	23.07.2 024	WP (C) - 29418/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-09-11	WRIT BRANC H-5	(Se at No- 22)
32 8	61411/ 2024	23.07.2 024	WP (C) - 1385/2 024	P K NAYAK	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
32 9	61413/ 2024	23.07.2 024	WP (C) - 1385/2 024	P K NAYAK	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
33 0	61414/ 2024	23.07.2 024	WP (C) - 1385/2 024	P K NAYAK	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
33 1	61416/ 2024	23.07.2 024	WP (C) - 11124/ 2024	A K PANDA	GENE RAL			WRIT BRANC H-2	(Se at No- 7)
33 2	61417/ 2024	23.07.2 024	WP (C) - 3076/2 011	P K DASH	GENE RAL		Order Dtd. 2011-02-22		(Se at No- 7)
33 3	61418/ 2024	23.07.2 024	WP (C) - 8886/2 017	J SAHOO	GENE RAL		Order Dtd. 2024-04- 19Petition,Annexure,Cou nter,Rejoinder,	WRIT BRANC H-3	(Se at No- 28)
33 4	61419/ 2024	23.07.2 024	WP (C) - 16151/ 2019	J SAHOO	GENE RAL		Order Dtd. 2024-05-17	WRIT BRANC H-8	(Se at No- 29)

33	61420/2024	23.07.2024	FAO-403/2018	J P KAR	GENERAL		Order Dtd. 2024-07-23	MISC. APPEAL SEC.	(Serial No-2)
33	61421/2024	23.07.2024	ARBA-23/2009	K C PANDA	GENERAL		Order Dtd. 2010-05-22 Petition, Annexure,	M.J.C.	(Serial No-1)
33	61424/2024	23.07.2024	ARBP-46/2011	K C PANDA	GENERAL		Order Dtd. 2012-02-10 Petition, Annexure,	M.J.C.	(Serial No-1)
33	61427/2024	23.07.2024	MATA-22/2024	J KAUR	GENERAL		Order Dtd. 2024-05-03	FIRST APPEAL	(Serial No-5)
33	61430/2024	23.07.2024	CMP-438/2024	M ROUT	GENERAL		Affidavit	WRIT BRANCH-2	(Serial No-6)
34	61431/2024	23.07.2024	CMP-633/2023	A K SWAIN	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH-3	(Serial No-28)
34	61433/2024	23.07.2024	WP (C) - 11720/2010	R K MOHANTY	GENERAL		Judgement Dtd. 2010-09-16		(Serial No-28)
34	61435/2024	23.07.2024	WP (C) - 1560/2024	P K NAYAK	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-6	(Serial No-26)
34	61436/2024	23.07.2024	WP (C) - 13850/2005	B JENA	GENERAL		Entire Brief		(Serial No-26)
34	61440/2024	23.07.2024	OJC-8953/1989	M BISWAL	GENERAL		Petition Annexure,		(Serial No-26)
34	61442/2024	23.07.2024	RSA-118/2023	D K JENA	GENERAL		Order Dtd. 2024-01-08	SECOND APPEAL	(Serial No-5)
34	61445/2024	23.07.2024	CMP-812/2023	D K JENA	GENERAL		Order Dtd. 2023-11-09	WRIT BRANCH-5	(Serial No-53)
34	61446/2024	23.07.2024	OJC-3165/1994	K C MISHRA	GENERAL		Petition Annexure,		(Serial No-

									53)
34 8	61474/ 2024	23.07.2 024	WP (C) - 25773/ 2023	J KAMILA	GENE RAL		Order Dtd. 2023-11- 14Petition,Annexure,	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
34 9	61492/ 2024	23.07.2 024	RSA- 545/20 03	P K. PAL	GENE RAL		Order Dtd. 2024-05-16	SECON D APPEA L	(Se at No- 4)

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